

(TO BE PUBLISHED IN DELHI GAZETTE PART-IV EXTRA-ORDINARY)  
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002

F.No.6/18/2020-Judl./P.F.1/Suptlaw/1888-1893

Dated 23/10/24

CORRIGENDUM

F.No.6/18/2020-Judl./P.F.1/Suptlaw/1888-1893 :- In this Department's Notification F.No.6/18/2020-Judl./P.F.1/Suptlaw/1876-1883 dated 22.10.2024 (in English language), as was published by Government of India Press, Mayapuri, the name of officer, appointed on *ad hoc* basis, against one of the consequential vacancies in Fast Track Special Courts sanctioned by the GNCTD vide letter dated 26.09.2020 be read as *Ms. Aakanksha Vyas* instead of *Ms. Aakanshu Vyas*.

The other contents of the said notification shall remain the same.

By order and in the Name of the  
Lt. Governor of National  
Capital Territory of Delhi



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

F.No.6/18/2020-Judl./P.F.1/Suptlaw/1888-1893

Dated 23/10/24

Copy forwarded for information and necessary action to:-

1. The Pr. Secretary to Hon'ble Lt. Governor, Raj Niwas, Delhi.
2. The Registrar General, High Court of Delhi, New Delhi.
3. The Pr. District & Sessions Judge (HQ), Delhi, Tis Hazari, Delhi.
4. The Special Secretary (GAD/Coord.), Govt. of NCT of Delhi (in duplicate along with Hindi version of the same) for publication in Delhi Gazette (Extra-Ordinary Part-IV).
5. Officers concerned through the Registrar General, High Court of Delhi, New Delhi.
6. Guard file.



(Reetesh Singh)

Principal Secretary (Law, Justice & L.A.)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 41189-41195 / F. 5(1)/2024

Dated, Delhi the \_\_\_\_\_ 2024

Sub : Appointment/ promotion of Delhi Higher Judicial Service-  
regarding.

Copy forwarded along with its enclosure for information and necessary action to:-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Officer Concerned.
3. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
4. The AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch I.T. Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

( Mukesh Kumar Gupta )

District Judge ( Commercial Court)-07/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi

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**MOST IMMEDIATE**

No. 10 /D-2 Gaz./DHC/2024

Dated: 23.10.2024

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

23/10/24

To,

The Principal District & Sessions Judge (HQ),  
Tis Hazari Courts Complex,  
Delhi-110054.

Sub: Appointment/promotion to Delhi Higher Judicial Service – regarding.

Sir,

In continuation of this Court's letter dated 23.10.2024 on the subject cited above, I am directed to forward herewith a copy of Corrigendum Notification No. F.6/18/2020-Judl.P.F.1/Suptlaw/1888-1893 dated 23.10.2024, issued by the Department of Law, Justice and Legislative Affairs, Government of NCT of Delhi, regarding the correction in name of officer namely, Ms. Aakanksha Vyas appointed/promoted to DHJS on ad-hoc basis vide GNCTD Notification No. F.6/18/2020-Judl.P.F.1/Suptlaw/1876-1883 dated 22.10.2024.

Yours sincerely,

Encl.: Corrigendum dated 23.10.2024.

(Dileep Namrani)  
Assistant Registrar (Gaz-IA)

Endt. No. \_\_\_\_\_ /D-2/Gaz./DHC/2024

Dated:

Copy for information to: -

1. The Principal District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
2. The Principal District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
3. The Principal District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
4. The Principal District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
5. The Principal District & Sessions Judge, South, Saket Courts Complex, New Delhi.
6. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
7. The Principal District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.

8. The Principal District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
9. The Principal District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
10. The Principal District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
11. The Principal District & Sessions Judge, North, Rohini Courts Complex, Delhi.
12. The Chairperson, Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, Delhi.

*Sd/-*  
(Dileep Namrani)  
Assistant Registrar (Gaz-IA)